

**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF H.H.J. MRS PRITI KUMAR (GHULE)**  
**COURT 38 ADDL. SESSIONS JUDGE**  
**Criminal Cause List Dated 25-09-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>EVIDENCE PART HEARD</u></b>				
1	POCSO SPL CASE	1000478/2018	The State Of C S M T Railway Police Station Vs Shahzada Safi Shaikh @ Ramjan	PP
2	POCSO SPL CASE	1000544/2018	The State of RCF Police Station Vs Aakash Ravi Ray @ Das	PP
<b><u>CHARGE</u></b>				
3	POCSO SPL CASE	100449/2020	The State of Maharashtra Nirmalnagar Police Station Police Station Vs Umesh Anandsingh Girase	PP
<b><u>DOCUMENTS</u></b>				
4	POCSO SPL CASE	100425/2017	The State Tardeo Police Station Vs Farukh Ismail Shaikh	
5	POCSO SPL CASE	1000490/2018	The State of Dharavi Police Station Vs Mastan Ali Abdul Salim Shaikh @ Aayan	PP
6	POCSO SPL CASE	100535/2019	The State of Maharashtra - Dharavi Police Station Vs Ehasas Esrar Hussien	APP
<b><u>APPEARANCE</u></b>				
7	REMAND APPL POCSO	100574/2020	The State Chunabhatti Police Station Vs Mehfooz @ Tivi Manjoor Malik	PP
8	REMAND APPL POCSO	100583/2020	The State of Maharashtra through Santacruz Police Station, Mumbai Vs Keshaw Nivrutti Gawari	PP
9	REMAND APPL POCSO	100585/2020	STATE GOVERNMENT OF WORLI POLICE STATION, MUMBAI Vs VISHAL CHOTILAL YADAV	PP

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
10	REMAND APPL POCSO	100587/2020	STATE GOVERNMENT OF GHATKOPAR POLICE STATION, MUMBAI Vs ROHIT ZARRAPPA SAGAR	SPP
11	REMAND APPL POCSO	100588/2020	STATE GOVERNMENT OF SHIVAJINAGAR POLICE STATION, MUMBAI Vs ABDUL KARIM BADSHAH KAHN	SPP
12	REMAND APPL POCSO	100592/2020	STATE GOVERNMENT OF DHARAWI POLICE STATION, MUMBAI Vs NARESH MARPPA VODALA @ DHOKYA	SPP

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